

Minutes of the meeting held on 25th April, 2016 at 1630 hrs.

Present

Shri R.K. Mathur, Chief Information Commissioner
Shri Sharat Sabharwal, Information Commissioner
Smt Manjula Prasher, Information Commissioner
Shri M.A. Khan, Information Commissioner
Prof. M.S. Acharyulu, Information Commissioner
Shri Sudhir Bhargava, Information Commissioner
Shri Bimal Julka, Information Commissioner
Shri D. P. Sinha, Information Commissioner
Shri Amitava Bhattacharyya, Information Commissioner
Secretary to the Commission, assisted by other officers.

Agenda No. 1: Action taken on earlier meeting's decisions.

The Commission was informed about the action taken on the decisions of the Commission's Meeting held on 5.04.2016. While discussing the pendency of the cases in the Commission, the Commission considered raising the rate of disposal of cases.

Action: JS(Admn)

Agenda No. 2: Condo nation of delay in Second Appeal Cases.

Deferred for the next Commission Meeting.

Action: Registrar

Agenda No. 3: Release/Disclosure of documents viz. Release of Tender documents, Release of Vigilance/DAR Inquiry Reports.

Deferred for the next Commission Meeting.

Action: JS(Admn)

Agenda No.4: Video Conferencing, Booking of slots.

The Secretariat informed that the instructions for conducting hearings through Video Conferencing has been finalised and will be issued shortly. NIC should coordinate and ensure quicker changeover of slots so that number of hearings through Video Conferencing can be increased.

Action: NIC

Agenda No.5 Shooting Script of RTI for short film-suggestions if any.

It was decided that Shri Bimal Julka, Information Commissioner may be requested to assist in finalising the script.

Action: JS(Law)

Agenda No. 6: Any other item with the permission of the Chair.

- i) It was decided that priority of hearings for the handicapped and senior citizens etc. may be decided by the Commissioner.

- ii) List of Appeals/Complaints relating to same public authority filed on the same date by the same applicant may be circulated by JS/MR before the next Commission meeting:

Action: JS/MR

- iii) Legal opinion on taking up the hearings for the cases of the year 2016 may be submitted by the Registrar.

Action: Registrar

- iv) A preliminary outline for activities to be taken up in the run up to the Annual Convention-2016 was discussed.

Action: JS/MR

Shri. S.P. Beck
(S.P. Beck) 27.04.16
Joint Secretary (Admn)

To

1. PPS to Chief Information Commissioner
2. PPS to Information Commissioner (BS)
3. PPS to Information Commissioner (YA)
4. PPS to Information Commissioner (SH)
5. PPS to Information Commissioner (MP)
6. PPS to Information Commissioner (KY)
7. PPS to Information Commissioner (SA)
8. PPS to Information Commissioner (SB)
9. PPS to Information Commissioner (BJ)
10. PPS to Information Commissioner (DP)
11. PPS to Information Commissioner (AB)
12. PPS to Secretary/PS to Additional Secretary

Copy also to :

1. Registrar, CIC
2. JS(P&B)/ JS(MR) / JS(Law)
3. Shri Sushil Kumar, DS(Admn)
4. Shri S.K. Rabbani, DS(Gen. Admn)
5. Shri T.K. Mohapatra, DR
6. Shri K.A. Talwar, DR
7. Shri U.C. Joshi, DR
8. Shri Dinesh Kumar, DR
9. Shri V.K. Sharma, Consultant
10. Shri R.L. Gupta, Consultant
11. Shri Vijay Bhalla, Consultant
12. Shri Prakash, DR
13. Shri V.D. Naniwadekar, DR
14. Shri Malik, Scientist E, NIC with a request to upload the Minutes of the meeting on the website of the Commission.